

Opposition to CSSs by States

1932. DR. PRABHAKAR KORE: Will the PRIME MINISTER be pleased state:

- (a) whether many State Governments have expressed their opposition to Centrally Sponsored 'National' Schemes (CSSs);
- (b) if so, the details thereof;
- (c) whether the Centre found out reasons for their opposition to Centrally Sponsored Schemes;
- (d) if so, the reasons therefor;
- (e) whether Government is taking any steps to find out a suitable mechanism for allround development of every State in the country;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (d) The State Governments have raised the issue of looking into the policy of Centrally Sponsored Schemes in a number of NDC meetings. The key concern is about providing of funds and flexibility to States to meet their requirements. Numbers of Committees/Sub committees have looked into these issues. In the year 2011, the Planning Commission set up a Committee under the Chairmanship of Shri B.K. Chaturvedi, Member, Planning Commission to look into the issue of restructuring/rationalization of CSS for enhancing their flexibility, scale and efficiency, etc. The Report of the Committee was made available to the States for their comments/views. Most of the States have supported the recommendations of the BKC Report. Planning Commission after examination of the recommendations and considering the views of the States has prepared a note for Cabinet's approval.

(e) to (g) Central Government provides funds to the States through CSS and also Central Assistance to State Plan comprising of Normal Central Assistance, Additional Central Assistance for specific schemes and block grants which address the issue of fund requirements of the States. In addition, funds are also provided to the States through special schemes like the Backward Regional Grand Fund, Hill Area Development Fund and Bundelkhand Package, etc. for development of States.